

(b) the average cost per metric tonne of crude petroleum imported;

(c) the estimated quantity likely to be imported during 1991-92;

(d) the average estimated cost per metric tonne therefor; and

(e) the quantity out of the (c) above to be imported under existing long-term contracts and the quantity likely to be purchased from International Market as well as the quantity likely to be purchased on Government-to-Government basis, with the names of the country concerned?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a)

(i) Crude oil—20.7 million tonnes.

(ii) Petroleum products—8.66 million tonnes.

(b) Approximately Rs. 2956 per M.T. (F.O.B.)

(c) to (e) At present Government has approved imports of 19.6 MMT crude oil and 9.626 MMT products for 1991-92. Average cost will depend on prices in 1991-92. Under existing term contracts 12.427 MMT crude oil and 3.367 MMT petroleum products is expected to be imported in 1991-92. Spot purchases are decided from time to time. There is no Government to Government contract.

Employees of Akbar Hotel, New Delhi

1745. **SHRI ROSHAN LAL:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total number of employees, category-wise, working in the Akbar Hotel at the time of its closure in 1986;

(b) the number of employees, category-wise; absorbed in other departments/ministries and hotels etc.;

(c) whether the employees absorbed in other establishments in general and in the Ministry of External Affairs in particular have been placed in the pay-scales that they were drawing in the Hotel; and

(d) if not, the reasons therefor and the steps being taken to protect their service interest?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) The requisite information is given in the attached statement.

(c) and (d) All the erstwhile employees of Akbar Hotel were paid retrenchment compensation by ITDC as per the Industrial Dispute Act. They were also offered alternate employment in different ITDC units at various places or in the Ministry of External Affairs. Their last pay drawn has been protected Ministry of External Affairs has not fixed the pay scales of these employees as the requisite posts have not yet been created.

STATEMENT

<i>Category/Name of post</i>	<i>Total number of employees</i>	<i>No. of employees offered re-employment</i>	
		<i>Ministry of External Affairs</i>	<i>ITDC</i>
1	2	3	4
Sr Maitre de hotel	1	01	
Demi Chef de parte	1	01	

1	2	3	4
Sr Commis de rang	9	09	
Commis-de-rang-Gr II	51	03	48
Life Guard	1	01	
Commis-I	10	02	08
Commis-II	25	04	21
Commis-III	1	01	
Commis-IV	7	Nil	07
Commis-V	7	Nil	07
Commis-VI	14	Nil	14
Driver	2	02	
Assistant	7	01	06
Storeman Gr-III	7	01	06
Sr Telephone Operator	2	02	
Telephone Operator Gr-I	3	02	01
Telephone Operator Gr-II	5	Nil	05
Sr Technician Gr-I	19	14	05
Sr Technician Gr-II	16	04	12
Sr Technician Gr-III	4	02	02
Technician Gr-I	5	01	04
Technician Gr-II	2	Nil	02
Swimming Pool Attendant	1	01	
Gardener Gr-I	1	01	
Gardener Gr II	2	02	
Gardener Gr III	5	05	
Helper	20	20	
Sr Housekeeper Gr-I	3	03	
Housekeeper Gr-II	2	01	01
Housekeeper Gr-I	1	01	
Jr Housekeeper Gr-I	4	Nil	04
Jr Housekeeper Gr-II	3	Nil	03
Floor keeper Sr Grade	11	04	07
Floor keeper Gr-I	19	Nil	19
Floor keeper Gr-II	19	Nil	19
Houseman Gr-II	1	01	
Clock Room Attendant Gr-II	1	01	
Houseman Gr-II	9	08	01
Houseman Gr-III	16	16	
Houseman Gr-V	24	11	13
Lady Clock Room Attendant	2	02	
Supdt Gr-I	3	Nil	03
Sr Front Office Asstt Gr-I	3	Nil	03
Sr Front Office Asstt Gr-II	2	Nil	02

	1	2	3	4
Sr Assistant Gr-I		7	Nil	07
Supdt Gr-II		1	Nil	01
Jr Assistant		19	Nil	19
Front Office Asstt Gr-III		1	Nil	01
Front Office Asstt Gr-IV		1	Nil	01
Front Office Asstt Gr-V		4	Nil	04
Sr Clerk Gr-I		6	Nil	06
Assistant		1	Nil	01
Sr Clerk Gr-II		10	Nil	10
Clerk		10	Nil	10
PA to GM		1	Nil	01
Stenographer		3	Nil	03
Hindi Steno		1	Nil	01
Jr Steno		1	Nil	01
Dafti		1	Nil	01
Messenger Gr-III		1	Nil	01
Chef-De Partie Gr-I		1	Nil	01
Chef De Partie Gr II		3	Nil	03
Chef De Partie Gr-III		2	Nil	02
Demi Chef de partie		3	Nil	03
Canteen Supervisor		1	Nil	01
Chef de rang (kitchen)		3	Nil	03
Chef de rang		19	Nil	19
Utility Worker		18	Nil	18
Selection Gr Maitre de hotel		1	Nil	01
Sr Maitre de hotel Gr I		1	Nil	01
Jr Maitre de hotel		7	Nil	07
Demi chef derang		18	Nil	18
Restaurant Hostess		1	Nil	01
Darban Gr-II		3	Nil	03
Security Hawaldar		4	Nil	04
Security Guard Gr-I		10	Nil	10
Security Guard Gr-II		4	Nil	04
Security Officer Gr-II		1	Nil	01
Asstt Security Officer		2	Nil	02
Telephone Supervisor Gr-II		1	Nil	01
Telephone Monitor		1	Nil	01
Asstt Bell Captain		2	Nil	02
Page Boy Gr-II		1	Nil	01
Page Boy Gr-III		6	Nil	06
Page Boy Gr IV		6	Nil	06
Page Boy Gr V		1	Nil	01

1	2	3	4
Foreman Gr II	2	Nil	02
Helper	2	Nil	02
Linen Helper Gr II	2	Nil	02
Linen Helper Gr III	1	Nil	01
Trainee Housekeeper	1	Nil	01
Tailor Gr III	1	Nil	01
Tailor Gr IV	1	Nil	01
CRA Gr V	1	Nil	01
Commis de rang Gr II	1	Nil	01
	551	128	423

[Translation]

Employment to Oustees by NTPC

1746. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to provide service in the National Thermal Power Corporation besides giving compensation to the land oustees;

(b) if so, whether jobs have been provided to the displaced persons of villages Nifori, Langhai and Digner of Viroli and Ahir blocks of Agra district in Uttar Pradesh, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Besides payment of compensation for the land, National Thermal Power Corporation (NTPC) has a policy to provide employment to land oustees limited to its requirement and subject to suitability of the incumbents.

(b) and (c) No private land has been acquired by NTPC in Dhignar village. Consequently, there is no per-

son of this village who qualifies as land oustee. In respect of villages Naufri and Lodhai, where private land has been acquired by NTPC, jobs have been provided to 17 land oustees.

Electricity connections in East Delhi

1747. SHRI SIMON MARANDI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the residents of various colonies of East Delhi have deposited the development charges several year back to get the electricity connections and if so, whether they have been given electricity connections;

(b) if not, the reasons therefor;

(c) the number of persons of Blocks A, B, C, D, E in West Vinodnagar who have deposited development charges the number of persons who have got the electricity connections out of them;

(d) the number of remaining blocks where electricity wires are fitted on the pole for years but no electricity is supplied; and

(e) the time by which electricity connections are likely to be given in these blocks?